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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.12.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 17.12.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT)	Dr. Anita Roy	17.12.2025	14.01.2026
	No. 81 of 2023 &	Vs.		
	I.A. No. 2286,	Aquafil Polymers Company Pvt. Ltd. &		
	2288 of 2023	Ors.		
	Part Heard			
2.	I.A. No. 4810,	Myotic Trading Pvt. Ltd.	17.12.2025	07.01.2026
	5965 of 2025 in	Vs.		
	Comp. App. (AT)	Deepak Maini		
	(Ins) No. 859 of	Resolution Professional of Amzen		
	2025	Transportation Industries Ltd. & Ors.		
3.	Competition App.	Maruti Suzuki India Ltd.	17.12.2025	27.01.2026
	(AT) No. 15 of	Vs.		
	2021	Competition Commission of India		
	Part Heard			